

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 08.05.2019 (WEDNESDAY)**

**Court III**  
**10: 40 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Admission (After Notice)**

| S. No. | Case No.                           | Name of the parties   | Counsel for Appellants | Counsel for Respondents             |
|--------|------------------------------------|---|------------------------|-------------------------------------|
| 1.     | Comp. App. (AT)<br>No. 394 of 2018 | Medeor Hospitals Ltd<br>V/s<br>Registrar of Companies, NCT, Delhi<br>& Haryana                                      | Pankaj Yadav           | P.S. Singh                          |
| 2.     | Comp. App. (AT)<br>No. 414 of 2018 | Shri Madan Lal Food Products Pvt.<br>Ltd.<br>Vs.<br>Union of India, through Ministry of<br>Corporate Affairs & Anr. | Himanshu Harbola       | Prema<br>Priyadarshini<br>(R1 & R2) |
| 3.     | Comp. App. (AT)<br>No. 65 of 2019  | C.Valli Narayan<br>Vs.<br>C.Krishniah Chetty & Sons Pvt Ltd &<br>Ors.   | Aakanksha kaul         |                                     |

**For Hearing**

|    |                                    |  |                      |   |
|----|------------------------------------|--|----------------------|---|
| 4. | Comp. App. (AT)<br>No. 122 of 2018 | S.K. Big Star Foods Ltd. & Ors.<br>Vs.<br>TM-Food Processing Ltd. & Ors.<br><b>With</b>  | G.Ramakrishna Prasad | K. Sharat Kumar   |
| 5. | Comp. App. (AT)<br>No. 163 of 2018 | K. Trinadha Reddy & Ors.<br>Vs.<br>TM-Food Processing Ltd. & Ors.<br><b>With</b>         | Mohd. Wasay Khan     | GouthamShivshan<br>kar (R1 to R9),<br>Anandh K (R19<br>to 22) |
| 6. | Comp. App. (AT)<br>No. 210 of 2018 | Rayudu Nagabhushan & Ors.<br>Vs.<br>S.K. Bigstar Foods Ltd. & Ors.<br><b>With</b>        | John Mathew          | GouthamShivshan<br>kar (R2-10)                                |
| 7. | Comp. App. (AT)<br>No. 211 of 2018 | Kaja Gajendra Rao & Ors.<br>Vs.<br>S.K. Bigstar Foods Ltd. & Ors.                        | John Mathew          | GouthamShivshan<br>kar  |
| 8. | Comp. App (AT)<br>No. 273 of 2018  | Om Prakash Avulla<br>Vs<br>Achala Gold Agritech Investments<br>Ltd & Ors.<br><b>With</b> | Dhruv Gupta          | Ankit<br>Roopanwal,<br>Sudakshina<br>Rathore,                 |
| 9. | Comp. App. (AT)<br>No. 311 of 2018 | U.V Hari Prasada Raju & Ors<br>Vs<br>Achala Gold Agritech Investment Ltd<br>& Ors.       | Ankit Roopanwal      | P. Nagesh (R2-<br>R5)   |

|            |                                   |   |              |   |
|------------|-----------------------------------|---|--------------|---|
| <b>10.</b> | Comp. App. (AT)<br>No. 14 of 2019 | DLF Limited & Anr.<br>Vs.<br>Satya Bhushan Kaura & Anr. | Rohan Sharma | Lakshmi Gurang-<br>R1<br>Gulshan Kumar-R2 |
|------------|-----------------------------------|---|--------------|---|

**Note: - The Court will rise at 01:00 PM.**

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**By Order**  
**-sd/-**

**Registrar**